

(expansion of H.M.T. Unit in
Kalantassery

2786. SHRI THENNALA BALAKRISHNA PILLAI: SHRI VAYALAR RAVI:

Will the Minister of INDUSTRY be pleased to state:

(a) whether Government propose any expansion of the H.M.T. Unit in Kalantassery, Kerala;

(b) if so, the details thereof;

(c) whether it is a fact that the H.M.T. units in the country are not encouraged for profitable expansion; and

(d) the steps proposed to be taken to re-utilise the H.M.T. units in the country.'

THL MINISTER OF INDUSTRY (SHRI MURASOLI MARAN): (a) No, Sir

(b) Does not arise.

(c) No, Sir.

(d) Government has in principle, approved conversion of individual business groups of HMT into Joint Venture companies.

झारखंड में कुर्मियों जाति को अनुसूचित जनजाति,
श्रेणी में रखा जाना

2787. श्री ज्ञान रंजन: क्या कल्याण मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या बिहार के झारखंड क्षेत्र में, कुर्मियों जाति के लोग, वर्ष 1931 से पूर्व अनुसूचित जनजाति की श्रेणी में शामिल थे;

(ख) क्या झारखंड क्षेत्र के कुर्मियों का रहन-सहन, धर्म-विवाह और पूजा-पाठ, झारखंड क्षेत्र की अन्य जनजातियों की ही तरह है;

(ग) क्या झारखंड के कुर्मियों का आर्थिक, सामाजिक और शैक्षणिक विकास नहीं के बराबर हुआ है;

(घ) यदि उपर्युक्त भाग (क) से (ग) के उत्तर "हां" में हों, तो क्या सरकार, बिहार में झारखंड क्षेत्र के

कुर्मियों को अनुसूचित जनजातियों की सूची में शामिल करने का विचार रखती है; और

(ङ) यदि हां, तो कब तक और यदि नहीं, तो इसके क्या कारण हैं?

कल्याण मंत्री (श्री बलवन्त सिंह राधवालिया):

(क) जी, नहीं। दिनांक 6.9.1950 को संविधान (अनुसूचित जनजाति) आदेश, 1950 के जारी किए जाने से पूर्व अनुसूचित जनजातियों का कोई श्रेणीकरण नहीं था जैसा कि भारत के संविधान में परिभाषित है।

(ख) तथा (ग) सूचना एकत्र की जा रही है।

(घ) तथा (ङ) मामला सरकार के विचारधीन है।

Mini ITIs at block level

2788. SHRI RAJENDRA PRASAD MODY: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have decided to set up mini ITI's in blocks where no training facilities exist to train young entrepreneurs on a large scale in selected viable economic enterprises and trades;

(b) if so, the details thereof;

(c) whether Centre has also advised States to initiate similar steps for setting up mini Industrial Training Institutes in a phased manner in each block where no such facility exists;

(d) if so, the details thereof; and

(e) the number of ITIs proposed to be set up in the rural and backward areas of Rajasthan?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN): (a) Yes, Sir.

(b) Consequent on the recommendation of the Expert Committee on IRDP, the Government had decided to set up these Institutions at the block level to later to the felt needs of training your entrepreneurs on a large scale in selected viable economic enterprises and trades including traditional crafts and occupations of village artisans such as fisherman, boatman oilmangers, potters etc. for